

HIGH COURT OF UTTARAKHAND
NAINITAL
NOTIFICATION

No.287/UHC/Admin.A/2021

Dated: July 26, 2021

Shri Shahanshah Mohammad Dilber Danish, Presiding Officer, Labour Court, Haridwar is repatriated, transferred and posted as District & Sessions Judge, Bageshwar, in the vacant Court.

- Note: (A) The above order will come into force with immediate effect.**
- (B) Recommendation is being sent the Government for giving additional charge of the Presiding Officer, Labour Court, Haridwar to Shri Bharat Bhushan Pandey, 3rd Addl. District & Sessions Judge, Haridwar, in addition to his present duties.**

By Order of the Court,

Sd/-
(Dhananjay Chaturvedi)
Registrar General

No. 3568/UHC/Admin.A/2021

Dated: July 26, 2021

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative and Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
2. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District & Sessions Judges, Uttarakhand for information.
8. Principal Judge, Family Court, Dehradun and all the Judges, Family Courts of State Judiciary for information.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Distt. Nainital for information.
10. Member Secretary, Uttarakhand State Legal Services Authority, ADR Centre, High Court Campus, Nainital for information.
11. All the Registrars of the Court.
12. P.P.S. to Hon'ble the Chief Justice.
13. P.S./P.A. to Hon'ble Judges of the Court with request to place the same for kind perusal of Hon'ble Judges.
14. P.S. to Registrar General.
15. Chief Treasury Officer (s), Bageshwar and Haridwar.
16. Assistant Registrar (I.T.), High Court of Uttarakhand, Nainital for uploading the same on official website of the Court.
17. Guard File/Personal File.

**Deputy Registrar
Admin.A**